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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 1418/2010**

SARABJIT SINGH

..... Plaintiff

Through: Mr. B.B. Gupta, Sr. Advocate with
Mr. Nishant Datt, Mr. Pradeep Bhardwaj, Mr.
Chirag Rathi, Mr.Kunal Sejwal, Advocates.

versus

SURINDER MOHAN TARUN

..... Defendant

Through: Mr. Udit Arora, Advocate for LR's of
Defendant.

Mr. Upendra Pratap Singh and Ms. Kheyali Singh,
Advocates for Applicant in REVIEW PET.
235/2023.

Mr. Manmohan Kalra, Advocate for Applicant in
REVIEW PET. 314/2023.

Ms. Pallavi Sharma Kansal, Mr. Saurabh Kansal
and Mr. Manish Kumar, Advocates for D-2.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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30.04.2024

REVIEW PET. 314/2023 (seeking review of order dated 09.08.2023),
REVIEW PET. 235/2023 (seeking review of order dated 09.08.2023),
I.A. 24977/2023 (seeking modification of order dated 06.09.2023) and
I.A. 17242/2023 (seeking directions)

List on 17.05.2024.

JYOTI SINGH, J

APRIL 30, 2024/kks